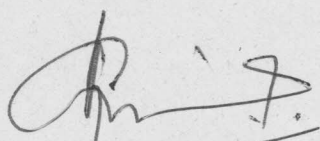


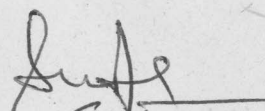
(2)

OA 1298/93

18.2.99 Hon. Mr. S. K. Agrawal J.M.
Hon. Mr. C. Ramakrishnan AM

None for the applicant. Sri G. C. Bhattacharya whose name is mentioned in the Cause list is no more. Issue notice to the applicant either to appear in person or through Counsel. List for admission on 1.4.99.


A.M.

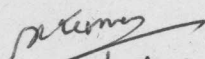

J.M.

Chv/

OR

Notice issued to applicant by regd. post on 26.2.99.

No. undelivered notice has been received so far.


25/3/99

01-4-99

O.A. 1298/93

Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. S.L. Jain, JM
—x—

None for the applicant despite sending
a notice to him on 26-2-99 to appear in
person or through a counsel. The case is
therefore dismissed in default and for
non-prosecution.

Salvo

AM -
JM

AM
AM